

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO.2054**

**TO BE ANSWERED ON SEPTEMBER 22, 2020**

**VIOLATION OF GUIDELINES OF NGT**

**NO. 2054.**

**SHRI NAYAB SINGH:**

**SHRI MANOJ TIWARI:**

**SHRI JOHN BARLA:**

**SHRI SANGAM LAL GUPTA:**

**SHRI RAVINDRA KUSHWAHA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether a few builders are violating the guidelines laid down by the National Green Tribunal (NGT) and if so, the details thereof;**
- (b) whether the Government proposes to amend the guidelines as per the current requirements; and**
- (c) if so, the details thereof, State/UT-wise including action being taken by the Government in this regard?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

**(a) No specific instances of violation of guidelines of National Green Tribunal by builders have been brought to the notice of this Ministry.**

**(b)&(c) Do not arise.**

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